

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'G', NEW DELHI**

**BEFORE SH.R. K. PANDA, ACCOUNTANT MEMBER
AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER**

ITA No.3475/Del/2015

Assessment Year: 2008-09

M/s. Samsung Heavy Industries Co. Ltd., C/o Price Water Coopers Pvt Ltd., 17 th Floor, Building 10, Tower C, DLF Cyber City, Gurgaon, Haryana-122002 PAN AAJCS7859K	Vs	DCIT Circle-2 International Taxation Dehradun
(APPELLANT)		(RESPONDENT)

Appellant by	Sh. Rishab Malhotra, Advocate
Respondent by	Sh. S. S. Rana, CIT (DR)

Date of hearing:	18/06/2018
Date of Pronouncement:	18/06/2018

ORDER

PER R.K. PANDA, AM:

This appeal filed by the assessee is directed against the order passed by the Assessing Officer u/s. 144 C/ 143 (3) of the IT Act for A. Y. 2008-09.

2. The Ld. Counsel for the assessee at the time of hearing filed an application seeking withdrawal of the appeal. In absence of any objection from the side of the Ld. DR, the request of the assessee seeking permission

for withdrawal of the appeal is accepted. The appeal filed by the assessee is accordingly dismissed.

3. In the result the appeal filed by the assessee is dismissed.

Order pronounced in the open court at the time of hearing itself i.e.

18.06.2018.

Sd/-
(SUCHITRA KAMBLE)
JUDICIAL MEMBER

NEHA

Date:- 18.06.2018

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(R.K. PANDA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	18.06.2018
Date on which the typed draft is placed before the dictating Member	18.06.2018
Date on which the typed draft is placed before the Other member	18.06.2018
Date on which the approved draft comes to the Sr.PS/PS	18.06.2018
Date on which the fair order is placed before the Dictating Member for Pronouncement	18.06.2018
Date on which the fair order comes back to the Sr. PS/ PS	18.06.2018
Date on which the final order is uploaded on the website of ITAT	18.06.2018
Date on which the file goes to the Bench Clerk	18.06.2018
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

